

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9886/2016

STATE OF UP . & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES])

WITH

C.A. No. 7311/2019 (IV-C)

(IA No. 46010/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 46011/2021 - EXEMPTION FROM FILING O.T.)

Date : 06-09-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE VIKRAM NATH

Amicus Curiae

Mr. Tushar Mehta, Solicitor General

Mr. Arijit Prasad, Adv.

Ms. Sunita Rani Singh, Adv.

Mr. Arvind Kumar Sharma, AOR

For Appellant(s)

Mr. B. Krishna Prasad, AOR

Ms. Vibha Datta Makhija, Sr. Adv.

Mr. Abhishek Vikas, AOR

Ms. Baani Khanna, Adv.

Ms. Sampriti Baksi, Adv.

Mr. Praveen Gaur, Adv.

Mr. Vinod Diwakar, AAG

Mr. Tanmaya Agarwal, AOR

Mr. Wrick Chatterjee, Adv.

For Respondent(s) Mr. Neeraj Kr. Jain, Sr. Adv.
 Mr. Sanjay Singh, Adv.
 Mr. Rajeev Singh, AOR

 Mr. Mrinal Gopal Elker, AOR
 Mr. Jitendra Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned Solicitor General who has to appear to assist the Court as Amicus curiae seeks deferment by three weeks, which is not opposed.

List after three weeks.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER